

No. A-45011/12/2013-Ad-I
Government of India
Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, Dated: 17, April, 2014

OFFICE ORDER

With the approval of Secretary, Corporate Affairs the Internal Complaints Committee to inquire into complaints of sexual harassment, as and when made against Officers/Staff in the Ministry of Corporate Affairs, constituted *vide* Office Order of even number dated 22.04.2013 is re-constituted as under:

1. Smt. Sibani Swain - Presiding Officer
Economic Advisor
2. Smt. Sushma Kataria - Member
Deputy Secretary
3. Ms. Anita Klair - Member
Deputy Director
4. Ms. Kalpana David - Member
YWCA, New Delhi
5. Smt. Bindu Pillai - Member
Section Officer (Admin.I)
6. Shri Kshitish Kumar - Member Convener
Under Secretary (Admin.I)

2. The Committee shall function in accordance with the provisions of "Sexual Harassment of Women at Workplace, (Prevention, Prohibition and Redressal) Bill, 2012 as passed by the Parliament. The composition of the reconstituted Internal Complaints Committee shall take effect from 01.05.2014, and its members and the Presiding Officer shall hold office for a period of 3 years from the date the ordered reconstitution takes effect.


(Kshitish Kumar)

Under Secretary to the Government of India

Copt. to:-

1. Smt. Sibani Swain, Economic Advisor, MCA
2. Smt. Sushma Kataria, Deputy Secretary, MCA
3. Smt. Anita Klair, Deputy Director, MCA
4. Ms. Kalpana David, YWCA, 10, Parliament Street, New Delhi-110001
5. Shri Kshitish Kumar, Under Secretary (Admin.I), MCA
6. Smt. Bindu Pillai, Section Officer, Admin. I, MCA

Copy for information also to:-

- 1. PS to Hon'ble Minister (Corporate Affairs)
- 2. Sr. PPS to Secretary, MCA
- 3. PS to AS/PS to JS(SP) /PS to JS(M)/PS to JS(B)
- 4. All Officers and Sections at Headquarters including Cost Audit Branch/R&A Division
- 5. Copy to E-Governance cell for posting the Office Order on MCA website

Shyam. Sunder @mca.gov.in